

Title: Introduction of the representation of the people (Amendment) Bill, 2000. (Amendment of Section 11A)

15.56 hrs.

SHRI ANANT GANGARAM GEETE (RATNAGIRI): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

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MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951. "

The motion was adopted.

SHRI ANANT GANGARAM GEETE : I introduce the Bill.
